

In the Central Administrative Tribunal  
Calcutta Bench

MA 213 of 1999  
OA 1471 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Sunil Ranjan Ghosh

- VS -

Eastern Railway

For the Applicant : Mr. Vidya Dharan, Advocate

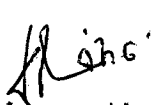
For the Respondents: Mr. R.K. Das, Advocate

Date of Order : 21-7-99

ORDER

Matter is heard in part. Respondents are directed to produce records on the next date fixed. Before seven days from the <sup>next</sup> date of hearing, <sup>the</sup> applicant may file rejoinder if he thinks fit and proper. Accordingly, the matter is adjourned to 20.8.99.

2. Plain copy of the order be furnished to both the parties.

  
( D. Purkayastha )  
Member (J)